## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 398/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Shreeram Gold & Silver Pvt. Ltd.

V/s ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **ORDER**

## C.P. No. 398/252(3)/NCLT/MB/MAH/2017

- None present.
- 2. To be listed in due course.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 21.11.2017

vkr

Sd/-

M.K. Shrawat Member (Judicial)